

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No. 331
CP-141(ND)/ 2022

IN THE MATTER OF:

Mr. Surinder Kumar Jawa & Ors

.....APPLICANT/PETITIONER

Vs

M/s. Indraprastha Logistics Private Limited

.....RESPONDENT

SECTION

U/s 241/242

Order delivered on 06.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Mani Gupta, Mr. Aman Choudhary, Advs.

Adv. Ankit Gupta and Adv Amrita Singh

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

On the request made by the Learned Counsel appearing for the Petitioner, the matter is adjourned.

List the matter on **03.06.2024**.

Sd/-

**(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**